

ODISHA ACT 9 OF 1938  
THE ODISHA FAMILY RELIEF FUND (AMENDMENT) ACT, 1938  
(23<sup>rd</sup> December) 1938

AN ACT TO AMEND THE ODISHA FAMINE RELIEF  
FUND REGULATION, 1937.

**W**HEREAS it is expedient to amend  
the Orissa Famine Relief Fund  
Regulation, 1937, for the purposes  
hereinafter appearing; Regulation  
XII of 1937.

It is hereby enacted as follows:—

Short title.

**1.** This Act may be called the Orissa  
Famine Relief Fund (Amendment) Act,  
1938.

Amendment of  
section 5 of  
Regulation XII of  
1937.

**2.** In the proviso to section 5 of the  
Orissa Famine Relief Fund Regulation,  
1937 (hereinafter referred to as the said  
Regulation), Regulation  
XII of 1937.

(1) after the words "utilise the  
excess...." the following new  
clause shall be inserted, namely,

"(a) in the execution of protective  
irrigation works and other  
works, if and when required  
for the prevention of famine  
in the Province",

and (2) clauses (a) to (c) shall be re-  
lettered as clauses (b) to (d)  
respectively.

Amendment of  
section 7 of  
Regulation XII of  
1937.

3. In sub-section (2) of section 7 of the said Regulation, for the words "one lakh and twenty-five thousands," the words "a sum of not less than one lakh and twenty-five thousands of rupees and not exceeding two lakhs" shall be substituted.

Repeal of section 8  
and renumbering of  
section 9 of  
Regulation XII of  
1937.

4. Section 8 of the said Regulation shall be omitted and section 9 shall be renumbered as section 8.